

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:234
ANSWERED ON:08.08.2000
CUSTODIAL DEATHS
CHANDRA BHUSHAN SINGH;MADHAVRAO SCINDIA

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of custodial deaths reported during the last three years in the country, state-wise;
- (b) the directions issued by the Union Government to the State Governments to prevent such deaths; and
- (c) the total number of cases in which the National Human Rights Commission has directed the State Governments to pay compensation on account of custodial death to the dependent of the victims during the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D.SWAMI)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a)TO (c) OF LOK SABHA STARRED QUESTION NO.234 DUE ANSWER ON 08.08.2000.

(a): As per information made available by the National Human Rights Commission (NHRC), the number of deaths in custody during the last three years i.e. 1997-98, 1998-99 and 1999-2000 was 1012, 1297 and 1143 respectively. The details of custodial deaths in police and judicial custody during the period under reference are given in the enclosed statement.

(b): Although `Police` is a State subject, the Government of India have issued guidelines to the State Governments, from time to time, to ensure that police behave in an humane manner and that cases of alleged custodial deaths and police excesses are enquired into and dealt with firmly, wherever they occur. Special emphasis is being laid on human rights in the training curricula of police personnel at all levels. `Induction` and `in-service` training programmes also include special inputs to sensitise police personnel about the use of scientific methods for investigation.

(c): NHRC had directed the State Governments to pay compensation in 47 cases on account of custodial death to the dependents of the victims during the last three years.

Annexure

Statement showing details of custodial deaths

S.No. Name State/U.T. 1997 PC -98 JC 1998 PC -99 JC 1999 PC -2000 JC

1. Andhra Pradesh 21 52 24 98 10 73

2. Arunachal Pradesh 02 02 03 - 04 -

3. Assam 14 20 16 21 11 23

4. Bihar 09 110 09 184 08 152

5. Goa - 03 01 - 02 09

6. Gujarat 09 28 08 42 14 21

7 Haryana 03 08 03 18 05 23

8. Himachal Pradesh - - 02 - 01 -

9. Jammu & Kashmir - - - - -
10 Karnataka 06 35 08 41 07 34
11. Kerala 06 29 04 26 06 14
12. Madhya Prdesh 18 43 19 101 14 59
13. Maharashtra 19 115 21 98 30 130
14 Manipur 01 - 03 - - 01
15. Meghalaya 02 - 01 06 - 02
16. Mizoram - 01 - - - -
17. Nagaland 01 - 01 - - -
18. Orissa 04 19 08 60 01 47
19. Punjab 11 26 12 46 11 43
20. Rajasthan 12 32 03 49 03 51
21. Sikkim - - - - -
22. Tamilnadu 11 55 13 42 08 48
23. Tripura 03 - 01 - - -
24. Uttar Pradesh 16 169 16 221 26 161
25. West Bengal 10 43 06 41 18 44
26. Andaman & Nicobar - - - 02 01 02
27. Chandigarh - - - - -
28. Dadra & Nagar Haveli - - - - -
29. Daman & Diu - - - 01 - -
30. Delhi 12 29 - 17 06 20
31. Lakshadweep - - - - -
32. Pondicherri 01 - - - - -

Total 193 819 183 1114 186 957